

ITEM NO.5

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1714/2019

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY Appellant(s)

VERSUS

BHAGWAN DAS

Respondent(s)

Date : 23-08-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Ajay Kumar Pandey, Adv.
Mr. Sanjay Kumar Tyagi, AOR
Mr. Mimansak Bhardwaj, Adv.
Mr. Pawan, Adv.
Mr. Ankur Tyagi, Adv.

For Respondent(s) Mr. Naresh Kumar, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.
High Court Records have been received.
Trial Court record has not been received.
Issue D.O. letter in this regard.
List again on 30.9.2022.

S.P.S. LALER
Registrar

MG